

HIGH COURT OF MADHYA PRADESH

**VED PRAKASH
REGISTRAR GENERAL**

JABALPUR

D.O. No. 216 / Confdl./ 2015
II-15-49/63(Pt. 14)

Dated 20th March, 2015

Subject:- Nomination of Judicial Officers for the month of **April, May & June, 2015** for training at NICFS, Delhi.

Ref:- Your Letter No. 20/04/2015-NICFS, dated 03.02.2015.

Dear Madam,

In connection with subject and reference cited above, I am to state that, following Judicial Officers, whose names have been shown against the 'Name of Course' column have been nominated to participate in the training programme to be held in the month **April, May & June, 2015** by LNJNI National Institute of Criminology and Forensic Science, at Delhi:-

Sr.	Name of Course	Schedule	Nomination of Judicial Officers
1.	Course on Crime and Justice	20-24 April, 2015 (5 days)	Shri Arvind Raghuvanshi, V ADJ, Jabalpur
2.	Seminar on Crime against Scheduled Castes/Scheduled Tribes, OBC & Minority Communities	06 & 07 May 2015 (2 days)	Shri Mahesh Bhadkariya, Spl. Judge SC/ST (PA) Act, Guna
3.	Course on Scientific Investigation of Crime involving Firearms	12-15 May, 2015 (4 days)	Shri Rituraj Basant Kumar, II ADJ, Sehore
4.	Course on Examination of Security Documents and Electronic Printouts	27-29 May 2015 (3 days)	Shri Ravi Prakash Jain, CJ CL I & JMFC, Bhandar, Distt. Datia
5.	Course on Victimology and Victim Justice	29 - 30 June 2015 (2 days)	Shri Suresh Kumar Suryavanshi, II AJ to I CJ CL I, Shajapur

Yours sincerely,


(VED PRAKASH)

To:
Rina Mitra,
Director, L N J N, NICFS,
DELHI - 110085.

Endt.No. 217 / Confdl./2015
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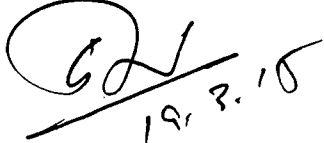
Dated 20th March, 2015

Copy forwarded to:

1. The Principal Secretary, Government of M.P., Law & Legislative Affairs Department, Vindhyachal Bhawan, Bhopal for information.
- 2.(A) 1. Shri Arvind Raghuvanshi, V ADJ, Jabalpur.
2. Shri Mahesh Bhadkariya, Spl. Judge SC/ST (PA) Act, Guna
3. Shri Rituraj Basan Kumar, II ADJ, Sehore.
4. Shri Ravi Prakash Jain, CJ CL I & JMFC, Bhandar Distt. Datia.
5. Shri Suresh Kumar Suryavanshi, II AJ to I CJ CL I, Shajapur.

The nominated Judicial Officers are directed to observe following instructions:

- To keep themselves in readiness to attend the training programme, on respective dates, on receipt of further communication, either from the High Court of M.P., Jabalpur or from the LNJJN National Institute of Criminology and Forensic Science, Delhi.
 - To apprise themselves with the information about their **acceptance of nomination** for the training programme available on the NICFS website www.nicfs.nic.in and proceed, accordingly.
 - To intimate the Registry about their participation in the programme, along with, the printed material received during training to Director, Madhya Pradesh State Judicial Academy, Jabalpur.
 - To claim their dues like lodging boarding etc. in their T.A Bills before the respective District Judge.
 - To bring Laptop during the training programme.
 - To send comments/suggestions regarding experience of programme to the Director, MPSJA, Jabalpur.
 - To arrange Board Diary in such a manner that no case is listed on the dates, on which he is directed to attend this programme. In case, cases have been fixed for the said dates, Summons should not be issued and if Summons are issued, the parties should be informed about the change in dates.
3. District & Sessions Judge, **Jabalpur / Guna/ Sehore / Datia / Shajapur** for information and necessary action. You are requested to send confirmation of receiving of this communication immediately, by Fax.
 4. The Member Secretary, MPSSA, Jabalpur for information.
 5. The Director, MPSJA, Jabalpur, with a request to utilize the experience of the officer nominated for imparting training to other Judicial Officers during various courses.


19/3/15
(VED PRAKASH)
REGISTRAR GENERAL